

(40)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/139/2016  
NAME OF THE PETITIONER(S) : K. G. Balasubramanian  
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others  
UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
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1.	M/s. G. Sivasankaran S. Sathyaaganesht	Counsel for Petitioners	
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**ORDER**

Court time is over. Matter is adjourned. Put up on 19.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)